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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/13	TP 49/16	Hearing	397/ 398	Chaitanya Manohar Vs. All Square Realtors I. P. Ltd. & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
5 ①	<del>TP-4</del> SRINIDHI HEGDE 8971932605	Respondent no. 7	
②	nshta 9611535696	Respondent 1,2&4	

Counsel for petitioner is absent. Petitioner is also called, absent. Counsel for respondents 1,2 and 4 is present. Counsel for R-7 reported that already an application was filed on behalf of R-7 for discharge and it was filed before the CLB. Registry is directed to verify and put up the said application if any filed by R-7.

List it on 28.08.2017.

  
MEMBER (J)

  
MEMBER (T)